Annexure-7
Name of the corporate debtor: M/s Mangalagiri Textile Mills Private Limited: Date of commencement of CIRP: 25/07/2024: List of creditors as on: 15/09/2024

## List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.			Details of claim received		Details of claim admitted				Amount of	Amount of any	Amount of claim	Amount of claim not	Remarks, if any
	Departme nt	Gover nment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	contingent claim	mutual dues, that maybe set-off	under verificati on	admitted	
1	State	ESIC, Regional Office		8,64,649/-	8,64,649/-	Form-B	No	Nil	Nil	NA	Nil	Nil	Claim amount is admitted provisionally in the absence of books of accounts of the corporate debtor.
2	EPF Department	1 '	14-08- 2024	1,34,197/-	-	Form-B	No	Nil	Nil	NA	Nil	1,34,197/-	Claim amount is under verification
	Commissio ner (ST)	Assistant Commiss ioner of State Tax	2024	65,31,661/-	65,31,661/-	Form-B	No	Nil	Nil	NA	Nil	Nil	Claim amount is admitted provisionally in the absence of books of accounts of the corporate debtor.